

**GOVERNMENT OF MEGHALAYA  
LAW (B) DEPARTMENT**

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**NOTIFICATION**

Dated Shillong, the 2<sup>nd</sup> May, 2019

*No.LJ(B).92/92/140* – In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya hereby appoint the following Non-MCS Officers as Executive Magistrates in connection with the monitoring of the movement of coal transportation for strict implementation as per National Green Tribunal (NGT) Order for a period of 3(three) months or till further order.

Sl. No.	Names of Officers and Designation	Jurisdiction of the conferment of the power of Executive Magistrate	To be placed with District/Sub-Division.
1.	Shri E. Lamare, Superintending Engineer, O/o PHE, Ri Bhoi District, Nongpoh.	Ri-Bhoi District, Nongpoh	Deputy Commissioner, Ri-Bhoi District, Nongpoh.
2.	Shri D.B. Kharwanlang, Principal, MSFR & TI Mawpun Kshaid, Shillong by pass Road, Ri Bhoi District.	- do -	- do -
3.	Shri G. Shylla, District Horticulture Officer, O/o District Horticulture Officer, Ri Bhoi District, Nongpoh.	- do -	- do -
4.	Shri S.H. Nadon, Executive Engineer, Executive Engineer, Water Resources, Ri Bhoi District, Nongpoh.	- do -	- do -
5.	Shri W.H. Pakyntein, District Agriculture Officer, O/o District Agriculture Officer, Ri Bhoi District, Nongpoh.	- do -	- do -
6.	Shri C. Najjar, Executive Engineer, O/o Executive Engineer, PHE, Umsning, Ri Bhoi District, Nongpoh.	- do -	- do -
7.	Shri Pyrbot, Executive Engineer, O/o E.E. PwD (Rds), Umsning, Ri-Bhoi District.	- do -	- do -
8.	Shri K.B. Lakiang, Asst. Director of Horticulture, O/o The District Horticulture Officer, Ri Bhoi District, Nongpoh.	- do -	- do -
9.	Shri D. Shallam, Joint Director, O/o Joint Director, CTI, Byrnihat, Ri Bhoi District.	- do -	- do -
10.	Shri B.M. Syiem, Executive Engineer, O/o E.E.PWD (Rds), Nongpoh.	- do -	- do -
11.	Shri D.D. Umdor, Executive Engineer, O/o Executive Engineer, PHE, Nongpoh, Ri Bhoi District.	- do -	- do -
12.	Dr. C.J.K. Warjri, AH & Vety. Officer, O/o AH & Vety. Officer, Umroi, Ri Bhoi District.	- do -	- do -

13.	Shri J.C. Binan, SDO, O/o SDO, Water Resources, Ri Bhoi District, Nongpoh.	- do -	- do -
14.	Shri L. Kharkongor, Inspector, O/o Inspector Legal Metrology, Nongpoh.	- do -	- do -
15.	Shri H. Decruse, General Manager, O/o District Commerce & Industries Centre, Nongpoh.	- do -	- do -
16.	Dr. Greenburg Hynniewta, Senior AH & Vety. Officer, O/o Senior AH & Vety. Officer Regional Poultry Farm, Kyrdemkulai, Ri Bhoi District.	- do -	- do -
17.	Shri H. Engleng, Superintendent of Taxes, O/o Superintendent of Taxes, Nongpoh, Ri Bhoi District.	- do -	- do -
18.	Shri P.M. Marbaniang, District Sports Officer, O/o District Sports Officer, Nongpoh.	- do -	- do -
19.	Shri Taibor Manick, Asstt. Register Cooperative Society, O/o Asstt. Registrar Cooperative Society, Nongpoh, Ri Bhoi District.	- do -	- do -
20.	Shri Mangskhem War, Functional Manager, O/o District Commerce & Industries Centre, Nongpoh.	- do -	- do -
21.	Shri V.S. Nongbet, District School & Education Officer, O/o District School & Education Officer, Nongpoh.	- do -	- do -
22.	Dr. P.R. Joshi, Dy. Director, O/o Dy. Director Regional Pig Breeding Farm, Kyrdemkulai.	- do -	- do -
23.	Shri J. Dkhar, Divisional Forest Officer, O/o Divisional Forest Officer, Social Forestry, Nongpoh.	- do -	- do -
24.	Dr. Maxwell Tongper, Principal, O/o Principal VFA Training Institute, Kyrdemkulai, Ri Bhoi District.	- do -	- do -
25.	Shri Hubert Kharpuri, Functional Manager, O/o District Commerce & Industries Centre, Nongpoh, Ri Bhoi District.	- do -	- do -
26.	Shri Elbis Basaiawmoit, SDO, O/o SDO (TC) PHE, Umsning.	- do -	- do -
27.	Shri M.J. Syngkon, Asstt. Director of Agriculture, O/o District Agriculture Officer, Nongpoh.	- do -	- do -
28.	Shri Heraldo B. Kharmon, SDO, O/o SDO (TC) Nongpoh, Ri Bhoi District.	- do -	- do -

29.	Shri D. Syiemiong, BDO, O/o block Development Officer, Patharkhmah, Ri Bhoi District.	- do -	- do -
30.	Shri K. Lyngkhoi, Asst. Executive Engineer, O/o Ast. Executive Engineer, PWD (Rds) Patharkhmah, Ri Bhoi District.	- do -	- do -
31.	Dr. Pobitra Roy Hajong, Vety. Officer, O/o Vety. Officer, Patharkhmah, Ri Bhoi District.	- do -	- do -



(M.M. Sangma),  
Deputy Secretary to the Govt. of Meghalaya,  
Law (B) Department.  
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Memo No. LJ(B).92/92/140 -A,  
Copy to :-

Dated Shillong, the 2<sup>nd</sup> May, 2019

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-ordinary Gazette of the Government of Meghalaya.
2. The Additional Chief Secretary to the Govt. of Meghalaya, Forests & Environment Department for information.
3. The District Magistrate, Ri Bhoi District, Nongpoh, with a request to circulate to all the Officers concerned. This has a reference to your letter No. DCRB(L&O)29/2014/Pt-VI/148, dt. 10.4.2019.
4. The Director of Information and Public Relation, Meghalaya, Shillong.
5. The Personnel & A.R. (A) Department for information.
6. DEO (Data Entry Operator) Law (A) Department, Main Secretariat Building, for uploading the Notification in the Law Department website.
7. Office Copy.

*By orders etc.,,*



Deputy Secretary to the Govt. of Meghalaya,  
Law (B) Department.  
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